

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 4335
TO BE ANSWERED ON MARCH 19, 2020
MRTS IN BHOPAL**

NO. 4335. SADHVI PRAGYA SINGH THAKUR :

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of Detailed Project Reports (DPRs) approved for Mass Rapid Transit System (MRTS) in Bhopal and the details of the funds allocated and utilised for the approved DPRs;**
- (b) whether DPRs regarding introduction of metro trains in Bhopal under MRTS has been given approval and if so, the details thereof;**
- (c) whether any proposal for change in approved DPRs has been received regarding setting up of metro train facility in Bhopal and if so, the details thereof; and**
- (d) whether the utilisation certificate/audit report of the funds allocated have been received and if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)**

- (a) to (d) Urban Transport, which is an integral part of urban development, is a state subject. Accordingly, preparation of Detailed Project Reports (DPRs) including any revision/ changes in the DPRs for Metro Rail projects and approval thereof, is the responsibility of concerned State Governments.**

Central Government only extends financial assistance up to 50% of the sanctioned cost under the Scheme for Urban Transport Planning, for preparation of Detailed Project Reports for Metro Rail projects. Utilisation Certificates against released central assistance of Rs.303.30 lakhs towards preparation of DPRs of Bhopal and Indore Metro Rail projects have since been received from the State Government.
